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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CM(M) 1206/2023**

**KASTURI RAJAN & ORS.**

..... Petitioners

Through: Mr. Virender Goswami, Mr. Soni Singh, Ms. Swati Goswami, Ms. Parlehi Singh and Ms. Purvaja Goswami, Advs.

versus

**VATSALA VESCIO & ORS.**

..... Respondents

Through: Mr. Avneesh Garg, Mr. Srikanth and Mr. Harsh Pal, Advs for R-1.  
Mr. S. A. Saud, Adv for R-2.

**CORAM:**

**HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA**

**ORDER**

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**28.11.2023**

1. Mr. S. A. Saud, Advocate enters appearance on behalf of the Respondent No.2.
2. Learned Counsel for the Petitioners states that in view of the order dated 24.11.2023 passed in CM(M) 1938/2023, he seeks an adjournment to await for the outcome in the said proceeding.
3. Rejoinder, if any, be filed within four (4) weeks.
4. At request, the matter is adjourned to 12.02.2024 at 3:30 P.M.

**MANMEET PRITAM SINGH ARORA, J**

**NOVEMBER 28, 2023**

Aks

[Click here to check corrigendum, if any](#)